

DIVISION BENCH

O-202

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/369(KB)2020
IA(I.B.C)/926(KB)2024, IA(I.B.C)/765(KB)2023, IVN.P (IBC)/12(KB)2023, IA(I.B.C)/931(KB)2024,
IA(I.B.C)/799(KB)2023, IA(I.B.C)/598(KB)2023, IVN.P (IBC)/9(KB)2024, IA(I.B.C)/541(KB)2023,
IA(I.B.C)/1401(KB)2022, IVN.P (IBC)/35(KB)2023, IA(I.B.C)/839(KB)2023, IA(I.B.C)/1685(KB)2022,
IVN.P (IBC)/18(KB)2022, IVN.P (IBC)/11(KB)2024, IVN.P (IBC)/24(KB)2022, IA(I.B.C)/673(KB)2023,
IVN.P (IBC)/25(KB)2022, IA(I.B.C)/332(KB)2024, IA(I.B.C)/573(KB)2023, IA(I.B.C)/1179(KB)2022,
IVN.P (IBC)/40(KB)2023, IVN.P (IBC)/31(KB)2023, IVN.P (IBC)/32(KB)2023, IA(I.B.C)/639(KB)2023,
IVN.P (IBC)/33(KB)2023, IVN.P (IBC)/30(KB)2023, IA(I.B.C)/539(KB)2023, IA(I.B.C)/1647(KB)2023,
IA(I.B.C)/572(KB)2023, IA(I.B.C)/540(KB)2023, IA(I.B.C)/968(KB)2023, IA(I.B.C)/545(KB)2023,
IA(I.B.C)/576(KB)2023, IA(I.B.C)/1060(KB)2023, CONT.A. (IBC)/4(KB)2023, CONT.A. (IBC)/3(KB)2023,
IA(I.B.C)/711(KB)2023, IVN.P (IBC)/28(KB)2022, IVN.P (IBC)/26(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH JUNE 2024

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| IN THE MATTER OF | DBS BANK LTD. VS HINDUSTHAN NATIONAL GLASS & INDUSTRIES LTD. |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearance via video conference/physically

For Successful Resolution Applicant

Mr. Joydip Kar, Sr. Adv.
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Mr. Sanjeev Sharma, Adv.
Mr. Dwaipayan Basu Mallick, Adv.
Ms. Sanya Saud, Adv.
Ms. Vaishali Gal, Adv.
Ms. Sweta Chakraborty, Adv.

For Committee of Creditors

Mr. Sakya Sen, Adv.
Mr. Deepanjan Dutta Roy, Adv.
Mr. Yugal Jain, Adv.
Ms Sanjana Jha, Adv.

For Resolution Professional

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Mr. Vikram Wadehra, Adv.

Mr. P. Choudhury, Adv.

For Applicant in IA 673/2023

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Ms. Akshita Bohra, Adv.

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Mr. Aritra Deb, Adv.

For Applicant in IA 926/2024

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Mr. Prithwish Roy Chowdhury, Adv.

Mr. Utsav Trivedi, Adv.

Ms. M. Roy, Adv.

IVN P.40/2023

Mr. Joy Saha, Sr. Adv.

Mr. Shaunak Mitra, Adv.

Mr. Arik Banerjee, Adv.

Mr. A. Kr. Rai, adv.

Mr. Tanish Ganeriwalla, Adv.

Mr. Anuj Singh, Adv.

Mr. P. Das, Adv.

For Applicant in IA(IBC)/639/2023

Ms. Jhuma Sett, Adv.

Mr. Dinesh Vishwarkarma, Adv.

ORDER

1. Ld. Sr. Counsel along with Ld. Counsel for the parties present.

IVN.P (IBC)/40(KB)2023

2. Ld. Sr. Counsel Mr. Joy Saha has completed his arguments.
3. Post this matter for continuation of arguments on **01.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)